

THE SPIRITUOUS PREPARATIONS (INTER-STATE TRADE AND COMMERCE) CONTROL (REPEAL)  
ACT, 2006

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No. 32 of 2006

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[22nd August, 2006.]

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An Act to repeal the Spirituous Preparations (Inter-State Trade and Commerce) Control Act, 1955.

Be it enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:—

1.

Short title.

1. Short title. -This Act may be called the Spirituous Preparations (Inter-State Trade and Commerce) Control (Repeal) Act, 2006.

2.

Repeal of Act 39 of 1955.

2. Repeal of Act 39 of 1955.-The Spirituous Preparations (Inter-State Trade and Commerce) Control Act, 1955 is hereby repealed.

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K. N. CHATURVEDI,  
Secy. to the Govt. of India.

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